

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 31(ND)/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

Shri.S.K MOHAPATRA
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 23.09.2016**

NAME OF THE COMPANY: Anil Goyal & Ors.

V/s.

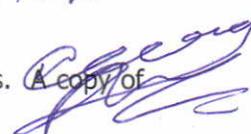
M/s.Kalyan Polypacks Ltd. & ors.

**SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.**

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1	Mr. Krishnendu Datta Mr. Sonam Sharma Mr. Shantamu	Adv Adv Adv	} for Petitioners	
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2. Adv. Neeraj Sharma Order For Response 2 to 7

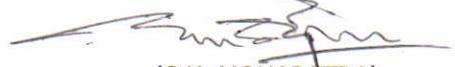
This is an application (CA 115/PB/2016) for bringing on record additional documents. A copy of the application has already been furnished to the non applicant – petitioners. 

2. Mr. Krishnendu Datta, learned counsel for the non applicant – petitioner states that most of the documents are already in possession of the applicant. However, he wishes to file response to the application. Let the response be filed within two weeks with a copy in advance to the counsel opposite.

3. Rejoinder, if any, be filed within one week thereafter with a copy in advance to the counsel opposite.

List for further consideration on 20.10.2016


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

23.9.2016
(P.K. SUD)